

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 188
(To be answered on the 3rd August 2015)**

PURCHASE OF AIRCRAFT BY AIR INDIA

***188. SHRI FAGGAN SINGH KULASTE
SHRI OM BIRLA**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Air India has purchased aircraft on a large-scale in the recent past;**
- (b) if so, the details thereof indicating the number of aircraft purchased during the last three years and the current year along with the reasons therefor and the expenditure incurred on purchase of these aircraft;**
- (c) whether the Government has suffered losses on account of purchase of these aircraft and if so, the details of the losses incurred by them;**
- (d) whether the Government has ordered a probe into this large-scale purchase of aircraft by the Air India; and**
- (e) if so, the details and the findings thereof along with the action taken by the Government on the basis of the findings of the probe?**

ANSWER

**Minister of CIVIL AVIATION
नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju
Pusapati)**

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTs (a), (b), (c), (d) AND (e) OF LOK SABHA STARRED QUESTION NO.188 ANSWERED ON 03/08/2015 REGARDING PURCHASE OF AIRCRAFT BY AIR INDIA.

(a) & (b) : No purchase order for aircraft has been placed by Air India in the last three years and current year. However, in 2005/06, with the approval of Cabinet Committee on Economic Affairs, the erstwhile Air India, Indian Airlines (now merged into Air India Ltd) and Air India Express had placed an order for a total of 111 aircraft. The details of aircraft and their induction till date are as follows:

Aircraft Type	Number of aircraft	Status of Induction
B777-200LR	8	8
B777-300ER	15	12
B787-800	27	21
B737-800	18	18
A320-200	4	4
A319-200	19	19
A321-200	20	20
Total	111	102

The delivery of three B777-300 ER aircraft has been postponed. Out of 27 B-787 aircraft, 21 have already been inducted. The induction of the balance 6 units will be completed by 2016.

(c), (d) & (e) : Government has not ordered any probe into the matter. However, the CBI, on the issue of creation of MRO facilities and a Training Center in the agreement signed between Indian Airlines and Airbus Industrie, on the basis of a preliminary enquiry PE-DAI-2010-A-90001 dated 14.1.2010 has filed an FIR No. RC-DAI-2013-A-2009 dated 27.2.2013 and the matter is under investigation with CBI.
